(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-128/911.

Papers Laid

- I. Reports (year ended 31-3-1990) of the Comptroller and Auditor General of of India.
- II. Appropriation Accounts (1989-90) Railways (Part I and II). Block Accounts, Balance sheets and Profit and loss Accounts of Indian Government Railways.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, copy each (in English and Hindi) the following papers:

- I. (i) Report of the Comptroller and Auditor General of India for the year ended the 31st March. 1991---Union (No. 2 of Government (Scientific Departments). [Placed in Library. See No. LT-107/91]
- (ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 5 of 1991—Union Government (Revenue Taxes). [Placed in Receipts—Direct Library. See No. LT-108/91]
- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 6 of (Income 1991—Central Action Plan 1988-89---Union . Government Tax). (Revenue Receipts-Direct Taxes). [Placed in Lib. See No. LT-109/91]
- Comptroller and (iv) Report of the Auditor General of India for the year ended the 31st March, 1990 (No. 10 of 1991-Union Government (Railways). [Placed in Library. See No. LT-110/ 917
- Accounts of Railways II. Appropriation for 1989 90 (Part I and II) Block Accounts, Balance Sheets and Profit and

- Loss Accounts of Indian Government Railways. [Placed in Lib. See No. LT-111/91)
- I. Report and Accounts (1987-88) of the Rajasthan State Agro Industries Corporation Limited, Jainur and papers.
- II. Report and Accounts (1987-88) of the Himachal Pradesh Agro Industries Corporation Limited, Shimla and related Papers.
- III. Notification publishing the order indicating the Supplies of fertilisers to be made by domestic manufacturers Fertilizer to various States UTs commodity Beards during 1-4-1991 to 30-4-1991

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHR) MULLAPPALLY RAMACHAND-RAN): Madam, I lay on the Table copy each (in English and Hindi) of the following papers, under sub-section. (1) of section 619A of the Companies Act, 1956:-

- I. (a) Nineteenth Annual Report and Accounts of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1987-88, together with the Auditors' Report of the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-132/ 91 for (a) and (b)]
- II. (ii) (a) Twentieth Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited. Shimla, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Lib., See No. LT-137/91 for (a) and (b)]

Statements (in English and Hindi) giving reasons for the delay in laying papers mentioned at I and II above. [Placed in Lib. See No. LT-137/91]